

(2024) 02 NGT CK 0013

National Green Tribunal Principal Bench, New Delhi

Case No: Original Application No. 11 Of 2024

Shankar Lal Balotia

APPELLANT

Vs

State of Rajasthan

RESPONDENT

Date of Decision: Feb. 14, 2024

Citation: (2024) 02 NGT CK 0013

Hon'ble Judges: Prakash Shrivastava, CP; Dr. A. Senthil Vel, EM

Bench: Division Bench

Final Decision: Disposed Of

Judgement